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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH: ALLAHABAD

ORIGINAL APPLICATION NO.110 OF 2006

ALLAHABAD THIS THE 3RD DAY OF APRIL, 2006

HON'BLE MR. K. B. S. RAJAN, MEMBER-A

Jitendra Kumar Kalyani,
Son of Sri Shyam Lal Kalyani,
Resident of Prakash Nagar,
Mazhola, Muradabad.

..... .Applicant

By Advocate: Shri Vinod Kumar

Versus

1. Union of India, Through Secretary,
Ministry of Post and Communication,
Sanchar Bhawan,
New Delhi.
2. The Chief Post Master General,
Department of Posts U.P. Circle,
Vidhasn Sabha Marg,
G.P.O. Lucknow.
3. The Senior Superintendent,
Head Post Office,
Moradabad Mandal,
Moradabad..

..... .Respondents

By Advocate: Shri S. Singh

O R D E R

By K.B. S. Rajan, Member-J

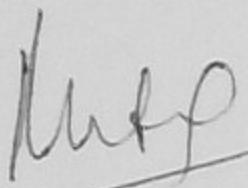
In brief, the applicant claims that he had appeared in an interview for the post of Assistant Post Master in the year 1995 and results were not declared. Through media he has come to know that the vacancy for the post of Assistant Post Master in the year 1995 has been filled in. In order to enquire about his status he has requested the respondents to intimate the position, vide

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representation dated 16.04.2006. This remains unanswered so far. The applicant, therefore, requests for a direction to the respondents to dispose of the representation.

2. As not much material has been available in the file, the only course available is to direct the respondents to dispose of the representation dated 16.04.2005 stated to have been filed by the applicant.

3. Accordingly, the O.A. is disposed of with a direction to the respondents to dispose of the pending representation dated 16.04.2005, within a period of two months from the date of communication of this order. No costs.


Member-A
Member-J

/ns/